

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-3292
ANSWERED ON- 29/03/2023

CHANGING THE SPEED LIMIT OF VEHICLES ON NH

3292 # SHRI BRIJLAL:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) whether Government is considering to change the speed limit of vehicles keeping in view the capacity and quality of new highways and expressway networks, if so, the details thereof;
- (b) whether the Central Government has held any consultation with the State Governments in this regard, if so, the reaction of the States thereto; and
- (c) the target set by Government for construction of highways during the current financial year and for the next three years?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) Ministry has constituted a committee vide Office Order No.RT-11028/07/2017-MVL dated 30.12.2022, to review the speed limits of motor vehicles as notified in S.O. 1522(E) dated 06th April 2018. States/UTs have been consulted and requested their Comments, Suggestions, and Recommendations vide letter No. 11028/07/2017-MVL dated 25th January 2023.
- (c) The target for construction of highways during the current financial year is 12200 km. The targets for construction for the next three years have not been finalised.
